

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC. VII-23/2005/11422/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Dipankar Bora,
District & Sessions Judge,
Tinsukia.

Dated Guwahati, the ^{sd} 23 November, 2023.

Sub:- **Station leave permission.**

Ref:- Your Letter No.DJT/CAO/III/19/9321/2023, dated 21.11.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, from the evening of 23.11.2023 till the morning of 28.11.2023**, as prayed for. The next senior most Judicial officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

sd
JT. REGISTRAR (VIGILANCE)

Memo No. HC. VII-23/2005/11423/A, dated , 23-11-23

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

sd
JT. REGISTRAR (VIGILANCE)
sd